## LOK SABHA DEBATES (English Version)

Eighth Session
(Eighth Lok Sabha)



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## LOK SABHA

Wednesday, March 11, 1987/Phalguna 20, 1908 (SAKA)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

## OBITUARY REFERENCE

[English]

MR. SPEAKER: Hon. Members, it is my sad duty to inform the House of the demise of our colleague, Shri Mool Chandji Daga, yesterday evening. Shri Daga represeted the Pali Constituency in Rajasthan.

An advocate by profession, Shri Daga was an eminent and devoted public man. He served as Chairman, Municipal Board, Pali (Marwar), during 1959, 1961-66 and 1970-72. He was also Chairman of the National Animal Welfare Board.

A trade unionist, he was President of the Indian National Trade Union Congress, Pali Branch since 1984.

Shri Daga was a Member of the Rajasthan Legislative Assembly during 1957—62, 1967—71 and 1977—80. He was a Member of Fifth Lok Sabha during 1971—77 and Seventh Lok Sabha during 1980—84.

A veteran parliamentarian, Shri Daga took keen interest in the proceedings of the House. Ever vigilant and conscious of Members' rights, he never missed any opportunity to pinpoint the flaws in the Bills coming up for discussion. His approach was critical but always constructive. A man of conscience and conviction, he said what he felt without fear or favour and without bothering whom it might hurt. Shri Daga's presence was always strongly felt in the House and in Committees; his absence would be felt even more and we shalf all miss him very much.

Shri Daga served as Member of a number of Parliamentary Committees. He worked very hard on whatever assignment he took and lent lustre to the office he held. As Chairman of the Committee on Subordinate Legislation, he played a very effective role in ensuring the proper implementation of various enactments.

A widely travelled person, he attended the Commonwealth Conferences of the Committee on Delegated Legislation held at Canberra in 1980 and Ottawa in 1983.

In the death of Shri Daga, we have lost a very effective parliamentarian and an advocate of the downtrodden.

Shri Daga collapsed while at work in his office; efforts of the doctors failed to revive him and he passed away at Delhi at the age of 69 years. His was truly a case of a person dying in harness.

We deeply mourn the loss of this friend.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed sou!.

(The Members then stood in silence for a short while.)

MR. SPEAKER: The House stands tomorrow

adjourned to reassemble 11.00 AM.

11.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, March 12, 1987 Phalguna 21, 1908 (Saka)